GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO. 2531

(TO BE ANSWERED ON 10.08.2023)

COMMON ELIGIBILITY TEST

2531 SHRI RANDEEP SINGH SURJEWALA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that in the year 2019, Government has decided to introduce a Common Eligibility Test (CET) to shortlist candidates for Group B and C posts, if so, the status of its implementation;
- (b) the reasons due to which Government has not been able to conduct a single phase of Common Eligibility Test in last 3 years; and
- (c) the number of State Governments which have introduced CET for recruitment in last five years and whether DoPT has laid down specific guidelines for conducting CET, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The conduct of CET for Group B and C posts is a total paradigm shift which require availability of reliable IT and physical infrastructure, apart from norms/guidelines for various stages of CET, pan India. Hence, CET can be implemented only after IT and physical structure have been put in place and norms/guidelines for various stages for the same have been evolved.
